

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO.1267 of 2024

IN THE MATTER OF:

Kuldeep Dhama

Applicant

Versus

State of U.P. and Ors.

Respondents

I N D E X

S.No.	Particulars	Pages
1.	Compliance affidavit on behalf of the DM Bhagpat	

Filed by



[MUKESH VERMA]
Advocate for the UKPCB
Ch. No. 50, Old Block
Supreme Court of India,
New Delhi 110 001
(M) 9810108098

E-mail: mvermadv@gmail.com

New Delhi

Dated: 20.01.2026

मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 संख्या 1267/2024 कुलदीप धामा बनाम उ0प्र0 राज्य व अन्य में पारित आदेश दिनांक 06.11.2025 के क्रम में अनुपालन आख्या।

मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 संख्या 1267/2024 कुलदीप धामा बनाम उ0प्र0 राज्य व अन्य में पारित आदेश दिनांक 06.11.2025 में उल्लिखित है कि—

42. The District Magistrate, Baghpat is directed to recover EC amount of Rs. 4,63,563/- from respondent no. 6 in accordance with law and deposit the same with UPPCB for its utilization for protection and improvement of environment in accordance with action plan to be prepared by UPPCB in consultation with the District Environment Committee and in accordance with the directions issued by this Tribunal.
43. The District Magistrate, Baghpat is also directed to file compliance report in this regard within three months from the date of receipt of a copy of this order.

उपरोक्त के क्रम में अवगत कराना है कि—

श्री धर्माचंद शर्मा निदेशक, स्मार्ट मार्ट स्टोर प्रा0 लि0 द्वारा अपने पत्र दिनांक 25.11.2025 के साथ उ0प्र0 प्रदूषण नियंत्रण बोर्ड (Online Environmental compensation payment portal) में दिनांक 20.11.2025 को धनराशि अंकन 4,63,563/—रु0 जमा कराकर चालान की प्रति उपलब्ध करा दी गयी है। (संलग्नक-1)

अतः मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 संख्या 1267/2024 में पारित आदेश के अनुपालन में आख्या उपरोक्तानुसार सादर प्रस्तुत है।


13/1/26
रोहित यादव
अवर अभियन्ता
उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
मेरठ


जिलाधिकारी,
बागपत।

656



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड

UTTAR PRADESH POLLUTION CONTROL BOARD



Online Environmental Compensation Payment Portal

name SMART MART STORES P LTD	mobile 9891770183
email dc@iocpltd.com	industry_address SHANKROD
nature_of_pollution Water Pollution	regional_offices Meerut
district Bagpat	EC_imposed_by_compliance UPPCB Order
amount_EC_Imposed 463563	amount_EC_Imposed_word Four Lakh Sixty Three Thousand Five Hundred Sixty Three Rupees Onl
amount 463563	amount_word Four Lakh Sixty Three Thousand Five Hundred Sixty Three Rupees Onl
txnId eshf_691f07f8ad2a116771763641336	TransactionNumber 251120251184845
Payment Date 20-11-2025	paymentMode Net Banking
Status Success	

Note :- Computer Generate Receipt & No Signature Required.

Powered by 